

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3778
ANSWERED ON:22.08.2005
ACCIDENTS IN MINES
Chakraborty Shri Ajay

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the number of accidents in the mines has suddenly jumped in the recent past in the country;
- (b) if so, whether the Government has conducted any survey into those incidents;
- (c) if so, the details thereof alongwith the reasons therefor; and
- (d) the remedial/safety measures taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI K. CHANDRASEKHAR RAO)

(a): The details of accidents in mines during the period 2000-2005 is given below:-

Year	Total number of fatal accidents	Total number of persons killed
2002	133	161
2003	135	175
2004#	149	164
2005#	55	57

(# Details for the year 2004 and 2005 (upto 15th May) are provisional)

There has been a marginal increase in the number of accidents in 2004 as compared to 2002 and 2003.

(b): All fatal accidents in mines were thoroughly investigated by the Inspectors of Directorate-General of Mines Safety.

(c): The analysis of the causes of the accidents indicates that major causes of fatal accidents are due to fall of roof in coal mines and through the involvement of Dumpers, Trucks etc. in non-coal mines. The fall of persons and fall of objects are also responsible for a number of serious accidents in coal and non-coal mines respectively.

(d): The Mines Act, 1952 and the rules/regulations framed thereunder provide the provisions for the safety of mine workers. The DGMS also issues guidelines from time to time in the form of circulars to the management for improving safety measures. These provisions are required to be complied with by the mine managements. The officers of DGMS inspect the mines periodically to oversee the status of compliance of the safety provisions and to take action as provided for under the Act, in case of default. Beside the legislative measures, Government also promotes the concept of safety and health among the workers through a number of other initiatives such as:-

- (i) Conference on safety in mines
- (ii) Self-regulation by managements
- (iii) Workers` participation in safety management
- (iv) Tripartite and Bipartite reviews at various levels
- (v) Training of workers
- (vi) Observance of safety weeks and Safety campaigns

(vi) National Safety Awards.